

**BEFORE**  
**HON'BLE MR JUSTICE SR SEN**  
**CRL.PETN. No. 11 of 2014**

**11.08.2014**

Heard Mr. P. Nongbri, learned counsel for the petitioner.

The learned Sr. counsel, Mr. S.P. Mahanta appeared for and on behalf of respondents' No. 2, 3 and 4, Mr. B. Bhattacharjee, learned counsel appeared for and on behalf of respondent No. 5 and Mr. K. Khan, learned counsel appeared for and on behalf of respondent No. 1.

The learned counsel for respondent No. 5, Mr. B. Bhattacharjee submits that he intends to file an affidavit.

Prayer is allowed.

The learned counsel for respondent No. 5 is also directed to furnish a copy of the affidavit to other learned counsels.

List this matter after 2(two) weeks for affidavit and for further order.

**JUDGE**

*D. Nary*

**BEFORE**  
**HON'BLE MR JUSTICE SR SEN**  
**CRL.PETN. No. 17 of 2014**

**11.08.2014**

Heard Mr. B.K. Deb Roy, learned counsel for the petitioner, who submits that one of the counsels for the respondent is Mr. S.R. Sen, learned Sr. counsel.

List this matter before any other Bench without me i.e. (Hon'ble Mr. Justice, S.R. Sen, J).

**JUDGE**

*D. Nary*

**BEFORE  
HON'BLE MR JUSTICE SR SEN  
CRL.PETN. No. 18 of 2014**

**11.08.2014**

Heard Mr. B.K. Deb Roy, learned counsel for the petitioner, who submits that one of the counsels for the respondent is Mr. S.R. Sen, learned Sr. counsel.

List this matter before any other Bench without me i.e. (Hon'ble Mr. Justice, S.R. Sen, J).

**JUDGE**

*D. Nary*